

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 09/15	TP 71/16	Hearing	397/398	Pramerica ASPF-II Cyprus Holdings Ltd. Vs. Metro Corpn. Infrastruc-ture Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	NITYA KAUGOTIA KEYSTONE PARTNERS 7829466499	PETITIONER	

ORDER

Counsel for petitioner is present. Counsel for R1 to R3 is absent. Counsel for petitioner has filed application for substituted service . Registry to check and put up. Counsel reported that notices has been sent to R4 to R6 is returned un served. She is directed to file proof. List it on 06/09/2017.


MEMBER(J)


MEMBER(T)